# CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH (Through Video Conferencing)

### Original Application No.332/00076/2021

Serial No. 1

Dated: 01.04.2021

# HON'BLE MR. A MUKHOPADHAYA, MEMBER (A) Hon'ble MR. R. N. SINGH, MEMBER (J)

Ajay Kumar aged about 27 years son of Raja Ram resident of village Pure Pran Singh Aihar District Rai Bareli.



By Applicant: Shri Yogesh Chandra Bhatt

#### Versus

- Union of India through its Chairman Railway Board Railway Board Rail Bhawan, Raisina Road New Delhi.
- 2. The Member of S&T (Signal and Telecom) Railway Board Rail Bhawan Raisina Road New Delhi.
- 3. General Manager Northern Railway Baroda House New Delhi.
- 4. Divisional Railway Manager (D.R.M.) Northern Railway Hazratganj Lucknow.
- 5. Senior Divisional Personnel Officer (Sr. D.P.O) Northern Railway Hazratgani Lucknow.
- 6. Senior Divisional Signal and Telecom Engineer (Sr. DSTE/C/LKO Northern Raiwlay Hazratgani Lucknow.
- 7. Ram Babu Gupta QWLIHQ 50381019233
- 8. Sharad Kumar Shukla CBGOOK 50388235208

 Amarjeet OLGOJW/50381162613
 Opp-Parties Nos. 7 8 9 Through Senior Divisonal Singnal and Telecom Engineer (Sr. DSTE/C/LKO Northern Railway Hazratgani Lucknow.

...Respondents

By Advocate: Smt. Prayagmati Gupta

Order(Oral)

## By the Hon'ble Mr. A. Mukhopadhaya, Member(A)



At the outset, Ms. Prayagmati Gupta, learned counsel for the respondents pointed out certain preliminary objections to the O.A. presented by Shri Yogesh Chandra Srivastava, learned counsel for the applicant.

- 2. At this, Shri Yogesh Chadra Srivastava, learned counsel for the applicant, sought the Court permission to withdraw the present O.A. with liberty to file the same afresh so that the objections in question may be addressed.
- 2. Accordingly, permission as sought by learned counsel for the applicant is granted. The O.A. is dismissed as withdrawn with liberty as aforesaid.

(R.N. Singh) MEMBER (J) (A.MUKHOPADHAYA) MEMBER (A)

Vidya